

File No – 15(31)2020/FoSCoS/RCD/FSSAIpt1-Part(1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi -110002

Dated 13th January, 2023

ORDER

Subject: Manufacturers [including Repacker and Relabellers] to upload or link mandatory Lab Testing Report [Six-monthly] on FoSCoS-reg.

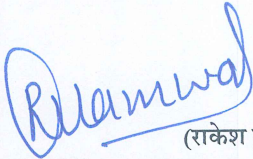
Conditions of License number 12 [Annexure-3] of Schedule 2 of FSS (Licensing and Registration) of Food Businesses, 2011 specifies that Food Business Operator shall “Ensure testing of relevant chemical and/or microbiological contaminants in food products in accordance with these regulations as frequently as required on the basis of historical data and risk assessment to ensure production and delivery of safe food through own or NABL accredited /FSSAI notified labs at least once in six months.”

2. Further, FSSAI has issued clarification on the frequency of the mandatory bi-annual testing of food products vide order No. 15(31)2020/FoSCoS/RCD/FSSAI dated 8th July, 2021. [Order Copy is attached at **Annexure- 1**]

3. Now, to bring in transparency and to ease out the filing of Annual Returns by the food businesses at the end of the financial year, Food Authority has mandated that all Manufacturers [including Repacker and Relabellers] shall, through FoSCoS, either upload six monthly lab testing reports as per Condition of License number 12 [as per the frequency defined in above mentioned FSSAI order] or link such lab reports from the InFoLNet wherever the samples are analyzed by FSSAI notified labs. A user manual to upload the lab test report /link from InFoLNet is attached at **Annexure-2**. Accordingly, all Manufacturers [including Repacker and Relabellers] are directed to upload/link these lab reports w.e.f FY 2022-23.

4. The last date for uploading/linking of the six-monthly lab test report for the period April 2022 to September 2022 is **31st March 2023**. Thereafter, FBO shall ensure that uploading /linking of the six-monthly lab test report is done on FoSCoS within one month from the closing date of respective half yearly period i.e by 31st October for the period of April to September and by 30th April for the period of October to March.

5. इसे सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।



(राकेश कुमार)
निदेशक (नियामक अनुपालन प्रभाग)

To

1. All food business operators, associations, Food Safety Mitra and other stakeholders.
2. Commissioners of Food safety of all states/UTs and directors of All regional offices
3. CTO, FSSAI, with a request for uploading on the FSSAI website

Copy for information to:

1. All Divisional heads of FSSAI
2. PPS to Chairperson, FSSAI
3. PS to CEO, FSSAI

No. 15(31)2020/FoSCoS/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 08th July, 2021

ORDER

Subject: Clarification regarding frequency of mandatory product testing under condition of license 12 of FSS (Licensing and Registration of Food Businesses) Regulations, 2011.

As per existing condition of license No. 12 under FSS (Licensing and Registration of Food Businesses) Regulations, 2011:


“Ensure testing of relevant chemical and/or microbiological contaminants in food products in accordance with these regulations as frequently as required on the basis of historical data and risk assessment to ensure production and delivery of safe food through own or NABL accredited /FSSA notified labs at least once in six months.”

2. In this regard, various representations from the FBOs/Food Industry Associations are being received with the request to clarify whether the said periodicity is to be reckoned on calendar year wise/financial year wise.
3. In order to align mandatory product testing with the submission of online Annual Return which is Financial year wise, it is clarified that testing of food products as per the ibid condition of license No. 12 of said regulations shall be carried out by manufacturers on the basis of Financial Year i.e. first half year from April to September and second half year from October to March.

It is further clarified that those food business operators who get their new licenses issued in the last months of respective half-year i.e. in the month of September and March shall be exempted from mandatory testing for that preceding & ending half year period.

Further provided that the gap between two mandatory testing of the same food product shall not be less than 03 months.

4. This issues with the approval of the Competent Authority.


(Inoshi Sharma)
Executive Director (Compliance Strategy)

To -

1. All Food Business Operators, Associations, Food Safety Mitra and other Stakeholders
2. Commissioner of Food Safety of concerned States/UTs and Directors of all Regional Offices, FSSAI
3. Head (IT) – for uploading on website.
- 4.

Copy for information to -

1. All Divisional Heads of FSSAI.
2. PPS to Chairperson, FSSAI.
3. PS to CEO, FSSAI

Uploading/Linking of Six-monthly Lab Testing Report by Manufacturers of Food Products (as per condition of license no. 12)

1. Login to FoSCoS (<https://foscoss.fssai.gov.in>) through 'Login Businesses' tab on the FoSCoS Homepage.
2. Click on "Upload Six Monthly Lab Testing Report" on Left Menu Panel and click on **Proceed**.

The screenshot shows the FoSCoS dashboard with the following details:

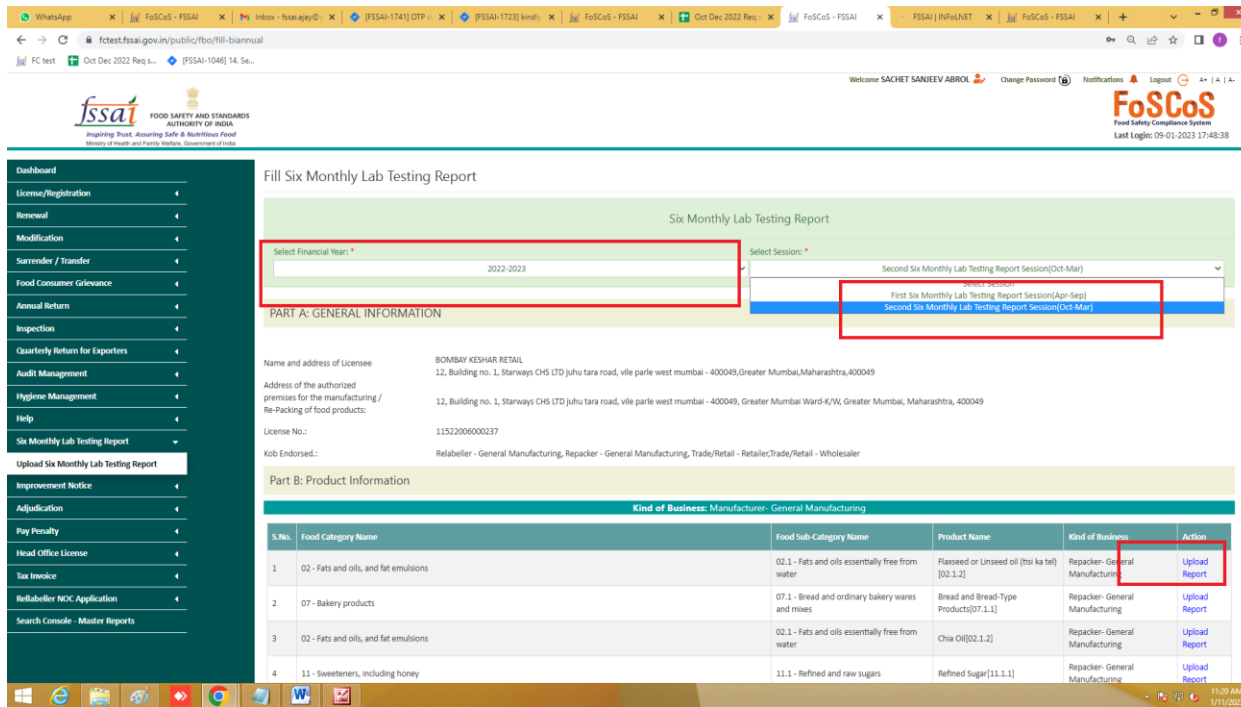
- Header:** fssai FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA, Inspiring Trust, Assuring Safe & Nutritious Food, Ministry of Health and Family Welfare, Government of India. FoSCoS Food Safety Compliance System, Last Login: 09-01-2023 17:48:38.
- Left Menu:** Dashboard, License/Registration, Renewal, Modification, Surrender / Transfer, Food Consumer Grievance, Annual Return, Inspection, Quarterly Return for Exporters, Audit Management, Hygiene Management, Help, **Six Monthly Lab Testing Report** (highlighted), Upload Six Monthly Lab Testing Report (highlighted), Improvement Notice, Adjudication, Pay Penalty, Head Office License, Tax Invoice, Relabeller NOC Application, Search Console - Master Reports.
- Main Content:** Six Monthly Lab Testing Report. A table with columns: S.No., Company Name, Reference No./License No., Address, License Category, Kind of Business, Valid From, Valid Upto, and Action. Row 1: 1, BOMBAY KESHAR RETAIL, 20220309103364321/11522006000237, 12, Building no. 1, Starways CHS LTD juhu tara road, villa park west mumbai -400045, Greater Mumbai Ward-K/W, Greater Mumbai, Maharashtra, 400049, State License, View KOB, 23-05-2022, 22-05-2023, **Proceed** (highlighted).
- Footer:** Name | Privacy Policy | Disclaimer | Site Map | Refund & Cancellation Policy | Terms & Conditions. Copyright © 2014 - 2018 FSSAI. All rights reserved.

3. After clicking on **Proceed**, you would get following screen.

The screenshot shows the FoSCoS dashboard with the following details:

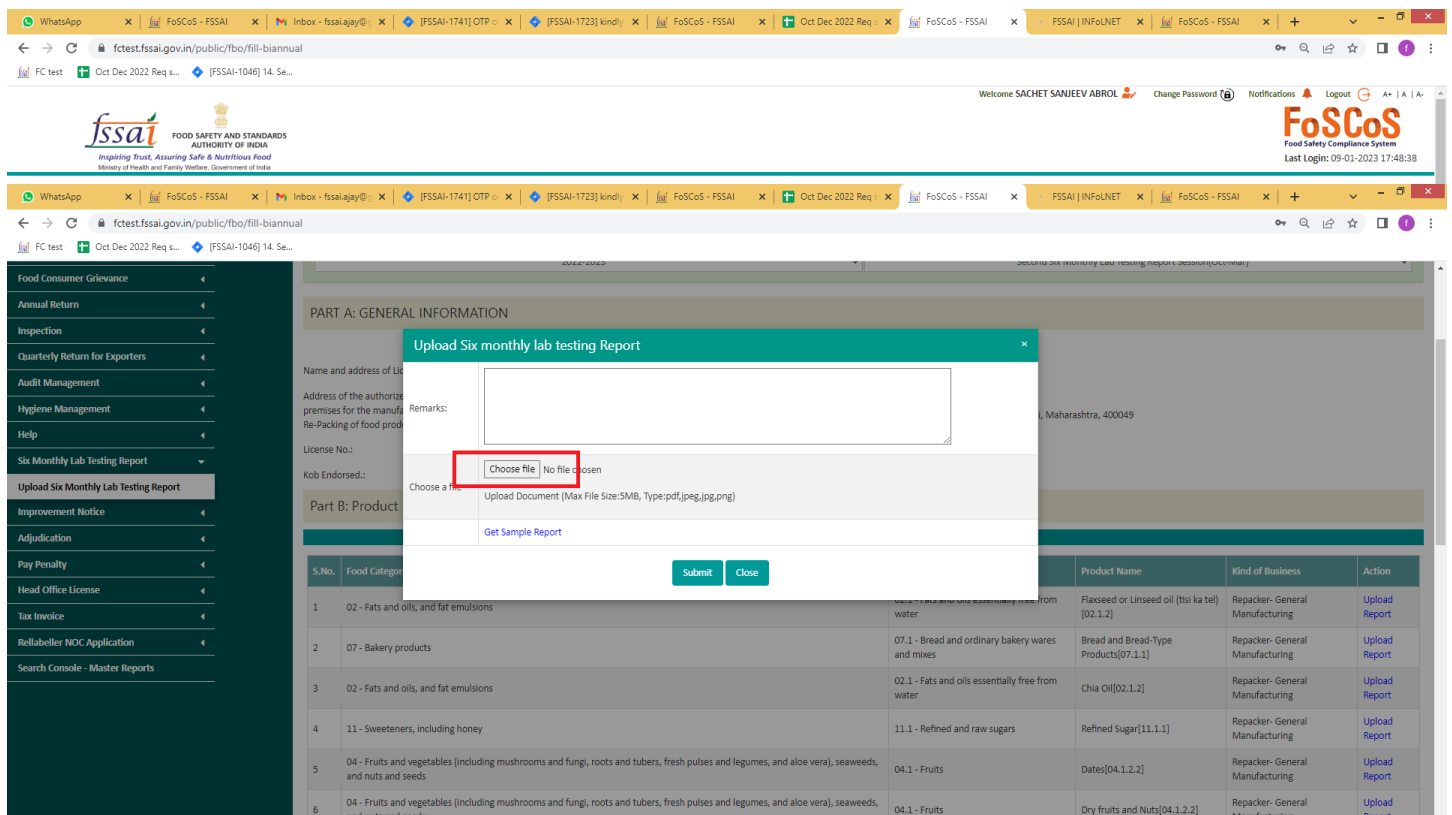
- Header:** fssai FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA, Inspiring Trust, Assuring Safe & Nutritious Food, Ministry of Health and Family Welfare, Government of India. FoSCoS Food Safety Compliance System, Last Login: 09-01-2023 17:48:38.
- Left Menu:** Dashboard, License/Registration, Renewal, Modification, Surrender / Transfer, Food Consumer Grievance, Annual Return, Inspection, Quarterly Return for Exporters, Audit Management, Hygiene Management, Help, **Six Monthly Lab Testing Report** (highlighted), Upload Six Monthly Lab Testing Report (highlighted), Improvement Notice, Adjudication, Pay Penalty, Head Office License, Tax Invoice, Relabeller NOC Application, Search Console - Master Reports.
- Main Content:** Six Monthly Lab Testing Report. Form fields: Name of Company/Organization: BOMBAY KESHAR RETAIL, License No.: 11522006000237. A table with columns: S.No., Financial Year, Biannual Session, Submission Date, Status, and Action. Row 1: No Record Found. A **Back** button is visible.
- Footer:** Name | Privacy Policy | Disclaimer | Site Map | Refund & Cancellation Policy | Terms & Conditions. Copyright © 2014 - 2018 FSSAI. All rights reserved.

4. When you click on “Upload Six Monthly Lab Testing Report”, you have to select the period from the dropdown for which Lab Testing report is being uploaded/linked.



5. List of Products endorsed on your license will be displayed. Select the appropriate product for ‘Uploading / Linking of Report’. Below Pop-up window will be opened.

a) If FBO wants to upload lab report manually [in case, FBO has **not** got its food product tested through FSSAI Notified Lab], he/she can click on **Choose File** and upload the report:



b.) In case FBO has got its food product tested through FSSAI Notified Lab and want to fetch the lab report from INFOLNET (<https://infolnet.fssai.gov.in/>) , he/she can click on **Get Sample Report**

The screenshot shows the FSSAI FoSCoS portal interface. A modal window titled "Upload Six monthly lab testing Report" is open, displaying options to "Choose file" or "Upload Document (Max File Size:5MB, Type:pdf,jpeg,jpg,png)". A red box highlights the "Get Sample Report" button. The background shows the "PART A: GENERAL INFORMATION" section and a table of products with their respective categories and actions.

S.No.	Food Category	Product Name	Kind of Business	Action
1	02 - Fats and oils, and fat emulsions	Flaxseed or Linseed oil (tisi ka tel) [02.1.2]	Repacker- General Manufacturing	Upload Report
2	07 - Bakery products	07.1 - Bread and ordinary bakery wares and mixes Bread and Bread-Type Products[07.1.1]	Repacker- General Manufacturing	Upload Report
3	02 - Fats and oils, and fat emulsions	02.1 - Fats and oils essentially free from water Chia Oil[02.1.2]	Repacker- General Manufacturing	Upload Report
4	11 - Sweeteners, including honey	11.1 - Refined and raw sugars Refined Sugar[11.1.1]	Repacker- General Manufacturing	Upload Report
5	04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds, and nuts and seeds	04.1 - Fruits Dates[04.1.2.2]	Repacker- General Manufacturing	Upload Report
6	04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds, and nuts and seeds	04.1 - Fruits Dry fruits and Nuts[04.1.2.2]	Repacker- General Manufacturing	Upload Report

FBO need to enter sample report no. (from INFOLNET)

The screenshot shows the FSSAI FoSCoS portal interface. A modal window titled "Get Sample Report" is open, with the "Sample Report No." field containing the value "33207". The "Get Report" button is highlighted with a red box. The background shows the "PART A: GENERAL INFORMATION" section and a table of products with their respective categories and actions.

S.No.	Food Category	Product Name	Kind of Business	Action
1	02 - Fats and oils, and fat emulsions	Flaxseed or Linseed oil (tisi ka tel) [02.1.2]	Repacker- General Manufacturing	Upload Report
2	07 - Bakery products	07.1 - Bread and ordinary bakery wares and mixes Bread and Bread-Type Products[07.1.1]	Repacker- General Manufacturing	Upload Report
3	02 - Fats and oils, and fat emulsions	02.1 - Fats and oils essentially free from water Chia Oil[02.1.2]	Repacker- General Manufacturing	Upload Report
4	11 - Sweeteners, including honey	11.1 - Refined and raw sugars Refined Sugar[11.1.1]	Repacker- General Manufacturing	Upload Report
5	04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds, and nuts and seeds	04.1 - Fruits Dates[04.1.2.2]	Repacker- General Manufacturing	Upload Report
6	04 - Fruits and vegetables (including mushrooms and fungi, roots and tubers, fresh pulses and legumes, and aloe vera), seaweeds, and nuts and seeds	04.1 - Fruits Dry fruits and Nuts[04.1.2.2]	Repacker- General Manufacturing	Upload Report

And verify through the OTP sent on mobile number or Email id [as provided to the Lab Official while submitting sample to the FSSAI Notified Lab]

The screenshot displays the FSSAI FoSCoS portal interface. The top navigation bar includes the FSSAI logo, the user name 'SACHET SANJEEV ABROL', and options for 'Change Password' and 'Logout'. The main content area is titled 'PART A: GENERAL INFORMATION' and contains a form for uploading a six-monthly report. A modal window titled 'Enter OTP' is overlaid on the form, displaying the message: 'OTP has been sent to Mobile No. 99XXXXXX99 Email id as@gmail.com.' Below this message is a 'Verification Code' input field containing the value '02:58' and a 'Verify Otp' button. The background form includes fields for 'Name and address of Lab', 'Address of the authorized premises for the manufacture/Re-Packing of food products', 'License No.', 'Kob Endorsed', and 'Part B: Product'. A table of products is visible at the bottom of the form, with columns for S.No., Food Category, Product Name, Kind of Business, and Action.

S.No.	Food Category	Product Name	Kind of Business	Action
1	02 - Fats and oils, and fat emulsions	Flaxseed or Linseed oil (tsi ka tel) [02.1.2]	Repacker- General Manufacturing	Upload Report
2	07 - Bakery products	07.1 - Bread and ordinary bakery wares and mixes Bread and Bread-Type Products[07.1.1]	Repacker- General Manufacturing	Upload Report
3	02 - Fats and oils, and fat emulsions	02.1 - Fats and oils essentially free from water Chia Oil[02.1.2]	Repacker- General Manufacturing	Upload Report
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